

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:427

ANSWERED ON:26.04.2010

EXPANSION PROJECTS FOR MAJOR PORTS

Hegde Shri Anant Kumar; Rama Devi Smt.

Will the Minister of SHIPPING be pleased to state:

- (a) the growth rate and the quantum of traffic handled by the major ports during each of the last three years, separately, port-wise;
- (b) the present status of development of major ports under the National Maritime Development Programme, port-wise;
- (c) the details of expansion projects for major ports that have been awarded or proposed to be awarded under Public-Private Partnership mode alongwith the quantum of funds required for their implementation, port-wise;
- (d) whether the progress of such awarded projects is moving at a slow pace;
- (e) if so, the reasons therefor alongwith the cost escalation as a result thereof; and
- (f) the steps taken by the Government for speedy completion of such projects and the execution of the remaining projects?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 427 TO BE ANSWERED ON 26TH APRIL, 2010 RAISED BY SHRI ANANTKUMAR HEGDE AND SHRIMATI RAMA DEVI REGARDING EXPANSION PROJECTS FOR MAJOR PORTS

(a): Information enclosed at Annexure 'A'.

(b): The status in respect of NMDP Projects in the Port Sector is given below :

- i. 50 projects under NMDP have been completed;
- ii. In 74 projects, work is in progress;
- iii. 16 projects have been approved but work is yet to be awarded;
- iv. 29 projects have been firmed up and under process for approval;
- v. 82 projects are at preliminary stage;
- vi. 25 projects have been dropped;

Thus, 276 projects envisaged under the NMDP with the original cost estimate of Rs.55803.73 crores are at different stages of implementation.

The status of NMDP with 276 projects Port wise under different category is enclosed at Annexure B.

(c): The list of 13 projects that have been awarded on PPP basis during the year 2009-10 is enclosed at Annexure-C. Several other PPP Projects have been identified for award in the current financial year at the Major Ports.

(d) & (e): Some of the PPP projects have missed the targets fixed by the Ministry of Shipping for monitoring purpose due to various reasons like litigation, delay in fixation of upfront tariff by TAMP, etc.

(f): The projects under NMDP and PPP are constantly being reviewed by the Government for their speedy completion. Regular meetings are held with the Chairmen and other officials of the Port for monitoring the time lines stipulated for such projects. The cap on shortlisting of applicants at the RFQ stage has been removed by the Ministry of Shipping to prevent the litigation and Court cases filed by the non shortlisted applicants.